

World Bank Group assisted projects are implemented over periods normally extended between five to seven years. The assistance committed by the World Bank is utilised over the entire span of the project. Drawal of funds is in accordance with specific project disbursement schedules, and balance amounts therefore remain at the end of each year, upto the terminal date of disbursement. It is expected that World bank Group assistance committed for projects for implementation in the State sector will be fully utilised over the respective project periods.

Review of Renewal of Credit Limit by State bank of Indore

9094. SHRI MANAVENDRA SINGH: Will the Minister of FINANCE be pleased to state:

(a) the steps taken to improve the position relating to review and renewal of credit limits by State bank of Indore as has been commented upon the Reserve bank of India in its annual report for 1986-87;

(b) the steps taken by the bank to complete inspection and audit of branches and to bring up-to-date the reconciliation of inter-branch accounts as has been earmarked by the Reserve Bank of India in its above report; and

(c) the steps that have been taken by the bank to recover the increasing overdues in both priority and non-priority sectors?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). the Reserve Bank of India has reported that State Bank of Indore has introduced a mechanism to ensure that the credit limits are renewed/reviewed, timely at the appro-

priate level. the State Bank of Indore has reported that it completed audit of all the branches during 1987. A separate cell for inter-branch reconciliation has been created and the bank is making positive improvement in this regard.

The bank has also geared up the recovery machinery by advising the controlling officers to make field visits and also to organise camps for the recovery of the agricultural loans at the time of harvesting. They have also been advising to keep a close liaison with Government officials for the recovery of advances given under Government sponsored schemes.

Corruption cases reported to CBI by State Bank of Indore

9095. SHRI MANVENDRA SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether the cases reported to the CBI by the State Bank of Indore, about corruption in financial dealings have increased during in 1983 to 1987;

(b) if so, the number of such cases sent for prosecution in 1987;

(c) whether the cases against some officers of Delhi Branch of State of Indore involved in letters of credit have also been forwarded to CBI; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) State Bank of Indore has intimated that it has reported the following number of cases of corruption to the C.B.I. during the years 1983 to 1987 for investigation: